

**Central Administrative Tribunal
Jammu Bench, Jammu**



Hearing through video conferencing

T.A. No.61/1436/2020

Monday, this the 21th day of December, 2020

Hon'ble Mr. Rakesh Sagar Jain, Member (J)

Moof Raj Age 39 years S/o Sh. Parkash Chand R/o Village Ghagwal, Tehsil Ghagwal District Samba.

.....Applicant

By Advocate: Mr. Faheem Sokat Bhat

Versus

Jammu & Kashmir, Public Service Commission through its Secretary, Resham Ghar Colony, Bakshi Nagar, Jammu.

.....Respondents

(By Advocate: Mr. Sudesh Magotra for Mr. Amit Gupta, AAG.

O R D E R (ORAL)

Hon'ble Mr. Rakesh Sagar Jain, Member (J)

Learned counsel for applicant submits that this T.A. has now become infructuous.

In view of the submission of learned counsel for applicant, the T.A. is dismissed on ground of having become infructuous.

**(RAKESH SAGAR JAIN)
MEMBER (J)**

Mks/-

